

effect from 1-4-80, all 'No industry' districts alongwith special regions have been included in Category 'A' of backward areas. The entrepreneurs setting up units in these districts are entitled to over-riding priority in Licences, highest rate of Central Investment Subsidy, Concessional Finance facilities and Central assistance for development of infrastructure by State Governments.

As the Scheme became effective only with effect from 1-4-1983, it is too early to determine whether this scheme has been successful or not.

[*Translation*]

Closed Industry in Almora

2245. SHRI HARISH RAWAT : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any industry in Almora district of Uttar Pradesh which is lying closed for the last many years;

(b) if so, whether his Ministry had furnished information to this House in regard to the arrangements to be made to re-commission the industry;

(c) whether the State Government have re-commissioned the industry after making all necessary arrangements in accordance with the information furnished by him; and

(d) if not, the reasons therefor and the time by which necessary arrangements would be made ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) According to report received by Government, there is one industrial undertaking, viz. Kumar Bronze Powder Ltd. in Almora District, which is lying closed since October, 1982.

(b) No, Sir.

(c) Does not arise.

(d) Financial institutions do not consider that this unit can be revived and have, therefore, decided to recall the entire loan and also institute legal proceedings for recovery of outstanding dues from the Company, by sale of its assets.

[*English*]

Production Vacuum in Mazagaon Dock Yard due to Lack of Orders

2246. SHRI VIJAY N. PATIL : Will the Minister of DEFENCE be pleased to state :

(a) whether there will be a production vacuum in Mazagaon Dock Yard (Bombay) due to lack of orders; and

(b) if so, the steps being taken by Government to obtain more orders ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) No, Sir.

(b) Does not arise.

Setting up of Mini Oil Refinery in Arunachal Pradesh

2247. PROF. RAMKRISHNA MORE : (SHRI WANGHPHA LOWANG : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government have decided to set up a mini oil refinery in Arunachal Pradesh; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) No, Sir.

(b) Does not arise.

Linking of Devarkonda Taluka Telephone Exchange with Hyderabad by S.T.D.

2248. SHRI M. RAGHUMA REDDY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it has come to the notice of Government that it takes a long time to get telephonic link from Devarkonda Telephone Exchange to Hyderabad and the subscribers have been facing a great difficulty on that account;

(b) whether Government propose to link Deverkonda Taluka Telephone Exchange with Hyderabad by S.T.D.; and